

ITEM NO.13
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(Only SLP (Crl.) No. 4162-68/2019 is to be listed before Ld. Registrar Court.)

WITH

SLP(Crl) No. 4162-4168/2019 (II)

Date : 08-02-2021 These petitions were called on for hearing today.

For Petitioner(s)

Mr Raman Yadav, Adv.
Mr Mohd. Pervez Dabas, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Rohit K. Singh, AOR
Mr Mirza Kayesh Begg, Adv.
Ms Anshruta Maheshwari, Adv.

For Respondent(s)

Mr S.U.Khan, Sr.Adv.
Mr. Praveen Jain, AOR
Mr. Ansar Ahmad Chaudhary, AOR
Mr. Rohit K. Singh, AOR
Mr Mirza Kayesh Begg, Adv.
Ms Anshruta Maheshwari, Adv.
Mr. Yadav Narender Singh, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

SLP(Crl) No. 4162-4168/2019

Sole respondent in SLP(Crl) No.4162, 4165 to 4167 of 2019 is duly reprersented.

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Service is complete on the sole respondent in SLP(Crl) No.4163, 4164 of 2019 but none has entered appearance.

SLP has been abated in respect of deceased sole respondent in SLP(Crl) No.4168/2019 vide order dt.11.9.2020.

Registry to process the matter for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar